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 - (iii) To lay down standards for the maximum tolerance of pollution of the various constituents of the pollutants in air.
 - (iv) To devise methods and means to collect and analyse samples of air.
 - (v) Prepare a code of practice and manual for the prevention of atmospheric pollution.
 - (vi) Study air pollution Acts existing in other countries and to prepare a draft air pollution control bill for India.

The Committee is expected to submit its report and the draft legislation on the subject shortly.

Enquiry into Trainer Aircraft Crash at Jamnagar

- 100. SHRI K. P. SINGH DEO: Will the Minister of DEFENCE be pleased to state:
- (a) whether any enquiry has been conducted by the Government into the circumstances leading to the crash of IAF trainer aircraft at Jamnagar on the 13th July, 1970; and
- (b) if so, the outcome thereof and the action taken by Government as a result thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): (a) and (b). The report of the Court of Inquiry has not yet been finalised. Necessary action will be taken when the report is received.

Removal of Visa System on Reciprocal Basis

101. SHRI P. C. ADICHAN: SHRI KEDAR NATH SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether any exchange of view has been held with Governments of different countries to and visa system on reciprocal basis;
- (b) if so, the names of Governments thereof; and

(c) the results thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

- (b) Norway, Sweden, Denmark, Finland, Yugoslavia, the Federal Republic of Germany, Japan, France, Bulgaria, the Netherlands, Tunisia, UAR, Italy and Turkey.
- (c) Agreements for the abolition of visas for short visits of upto 90 days, on a reciprocal basis, have been concluded with Norway, Sweden, Denmark, Finland, Yugoslavia and the Federal Republic of Germany.

मक्का से प्रकाशित एक पत्रिका में इस्लामी राज्यों के रूप में दिखाए गये मारत के कुछ राज्य

102. श्री जगन्नाथ राव जोशी: श्री हुकम चंद कञ्जवाय:

क्या वैदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि मक्का से प्रकाशित "रिबता-ए-आलम-ए-स्लाम" नामक एक मासिक पित्रका में, जिसकी प्रतियां भारत के विभिन्न भागों में बेची गई तथा अब भी बेची जा रही हैं, काइमीर तथा भारत के अन्य राज्यों को इस्लामी राज्यों के रूप में दिखाया गया है; और
- (ख) यदि हां, तो इस पर सरकार की क्या प्रतिक्रिया है तथा इस संबंध में सरकार द्वारा क्या कार्यवाही करने का विचार है ?

वैदेशिक कार्य मंत्रालय में उप-मन्त्री (श्री सुरेन्द्रपाल सिंह): (क) मनका से प्रकाशित 'रबीता-ए-आलम-ए-इस्लामी' नामक पिलका के अंक भारत सरकार के देखने में आए हैं इनमें नक्शा है जिसका शीर्षक है 'मुसलमान दुनिया' और मुसलमानों के रहने वाले इलाकों को हरे रंग से दिखाया गया है। इस क्षेत्र में जम्मू काश्मीर तथा गुजरात के हिस्से भी शामिल हैं